C.P No. 41/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: Mr. Rahul Hemchandra Visaria

M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dwen Aleba	Adv Respond	They
2 -	Ashi'sh Agerker	Adv Respondent	Asin

## **ORDER**

## CP 41/213.241242/ NCLT/MB/MAH/2016

For maintainability point being raised by the Respondent Counsel and there being a reply to the affidavit filed by the Respondent side, list this matter on 7.11.2017, for deciding maintainability issue.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)